

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 314**

TO BE ANSWERED ON THE 05TH FEBRUARY, 2019/ MAGHA 16, 1940 (SAKA)

CYBER CRIME INVESTIGATIONS

**314. SHRI ADHALRAO PATIL SHIVAJIRAO:
SHRI ANANDRAO ADSUL:
SHRI DHARMENDRA YADAV:
SHRI VINAYAK BHAURAO RAUT:
DR. SHRIKANT EKNATH SHINDE:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has decided to upgrade the quality of cyber crime investigations in the country and if so, the details thereof;

(b) whether the Government has crafted a special programme for the judicial officers, prosecutors and police officers to help them study significant issues relating to various cyber crime cases and if so, the details thereof;

(c) whether the Government has urged the State Governments to spread awareness on cases like “phone fraud” and other such crimes;

(d) if so, the response of the State Governments thereto;

(e) whether the Government is providing special financial aid to train police officers, prosecutors and judicial officers in cyber crime awareness programme; and

(f) if so, the details thereof along with the other steps taken or proposed to be taken to deal with the cyber crimes?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (f): The Ministry of Home Affairs is implementing two schemes, namely Cyber Crime Prevention against Women and Children (CCPWC) & Indian Cyber Crime Coordination Centre (I4C) to strengthen mechanism to deal with cyber crime in the country by setting up online cybercrime reporting platform; national cyber forensic laboratory; training of Police Officers, Judicial Officers & Prosecutors; cybercrime awareness activities; etc. Standardized training programs have been prepared for training of Law Enforcement Agencies(LEAs), Public Prosecutors and Judicial Officers. Handbook on Cyber Safety for Adolescents/Students has been released and cyber crime awareness campaign has been launched through twitter handle (@CyberDost) and radio across the country. Financial assistance has been provided to all States/UTs for capacity building of Police Officers, Judicial Officers & Prosecutors in cyber domain. This Ministry has issued advisories on cyber crime prevention and control and steps to check phone frauds which are available on www.mha.gov.in.
